

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-16124-JK (LD) of 2023

DATED:- 28 - 11 - 2023

Sanction is hereby accorded to the appointment of Officer of Forest Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition ,if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

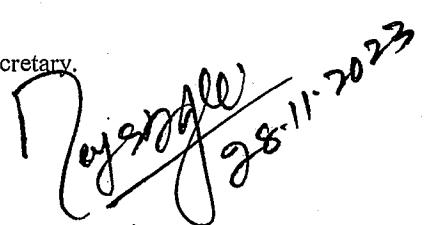
Sd/-
(Achal Sethi)
Secretary to Government

No:-LAW-OIC/32/2023

Dated:- 28- 11 - 2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer

Annexure to the Government Order No.-16124 -JK(LD) of 2023 dated 28.11.2023

S.No.	Title of the case	OIC	
1	WPC No. 258/2023 titled Qazi Tanveer Fatima Vs. UT of JK & Others	Shri Suresh Mana , DFO Jammu	
High Court Jammu			
1	Anwar Hussian Vs. UT of J&K & Others WPC No. 1161/2023	Ms. Shweta Deonia , Dy. Conservator of Forests (M&E), Department of Social Forestry	
2	Mohammad Sharief Vs. UT of J&K & Others WPC No. 2111/2023		
High Court Srinagar			
3	Abdul Qayoom Bhat & Ors Vs. State of J&K WPC No. 1769/2022		
CAT Jammu			
4	Ashok Kumar Raina Vs UT of J&K & Others O.A. No. 664/2022		
5	Mohd. Parvez Vs. UT of J&K & Others O.A. No. 61/1925/2021		
6	Kasturi Lal Vs. UT of J&K & Others O.A. No. 324/2023		
7	Sarda Ram Vs. UT of J&K & Others O.A. No. 655/2023		
8	Ashwani Kumar Vs. UT of J&k & Others O.A. No. 937/2023		
9	Om Parkash & Others O.A. No. Not allotted yet		
10	Kamla Devi SWP No. 2634/2013 T.A. No. Not allotted yet		
11	Mushtaq Ahmad T.A. No. 2693/2020		
12	Anil Kumar T.A. No. 2115/2020		

CAT Srinagar

13	Khursheed Ahmad Khanday vs. UT of J&K & Others O.A. No. 248/2022, M.A. No. 216/20222
14	Mohammad Ayoub Bhat Vs. UT of J&K & Others O.A. No. 1769/2021-22
15	Dr. Waseem Bashir vs. UT of J&K & Others O.A. No. 195/2023
16	Rakeeba Sultan O.A. No. 249/2023
17	Ghulam U Din Hajam O.A. No. 9052/2020 in SWP No. 897/2017
18	Mohammad Maqbool Bhat O.A. No. 1506/2023
19	Mohammad Ayoub Khan O.A. Not allotted yet.

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